

NOTIFICATION No. 32 / 2012  
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I

Thiru C.S.Murugan, District Judge of Tamil Nadu State Judicial Service, formerly functioned as Principal District Judge, Dindigul, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as Chief Judge, Pondicherry in G.O.(D) No.31, Public (Special.A) Department, dated 22.02.2012 of Government of Tamil Nadu and appointed as such on deputation basis, in G.O.Ms.No.25/2012-LD, Law Department, dated 07.03.2012 of Government of Puducherry, is posted on deputation as Chief Judge, Pondicherry, vice Thiru T.Ramasamy transferred.

II

Thiru.T.Ramasamy, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in Puducherry Judicial Service as Chief Judge, Pondicherry who has been repatriated to his parent department viz., Tamil Nadu State Judicial Service in Order No.3810(B)/2012-LD, Law Department, Government of Puducherry, dated 07.03.2012, is posted as Principal District Judge, Perambalur in the existing vacancy.

HIGH COURT, MADRAS.  
DATED : 09.03.2012.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL

// True Copy / Forwarded / By Order //

Sub Assistant Registrar (A.D-I)

To

1. Thiru C.S.Murugan, formerly Principal District Judge, Dindigul, now under compulsory wait **thro'** The Principal District Judge, Dindigul.
2. Thiru T.Ramasamy, Chief Judge, Pondicherry.
3. The Principal District Judge, Dindigul / Perambalur / Ariyalur.
4. The Chief Judge, Pondicherry.
5. The Additional District Judge, Fast Track Court, Ariyalur.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai.18.
7. The Director of Accounts and Treasuries, Pondicherry.
8. The Treasury Officer, Dindigul / Perambalur / Ariyalur.

**Copy to :-**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to His Excellency The Lieutenant-Governor, Pondicherry.
5. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.
7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry.
8. The Registrar (Judicial), High Court, Madras.
9. The Registrar (Vigilance), High Court, Madras. (12 copies).
10. The Registrar (Administration), High Court, Madras.
11. The Registrar (Management), High Court, Madras.
12. The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
13. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
14. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Director, Tamil Nadu State Judicial Academy, Chennai.
17. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
18. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
19. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
20. The Technical Director, NIC, High Court, Madras.
21. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
22. The Record Keeper, A.D. Records, High Court, Madras.
23. The Press.

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